

Dispute between ONGC and Cairn India

133. SHRI RAM KRIPAL YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is any dispute between Oil and Natural Gas Corporation (ONGC) and Cairn India about operator status on their JV Oil Field in Rajasthan after Cairn deal with Vedanta Resources;
- (b) if so, the details thereof;
- (c) whether it is a fact that Vedanta Resources do not have any experience in oilfield *i.e.* either on exploration or production; and
- (d) if so, the details of action taken by Government in this issue?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) No, Sir. There is no dispute between ONGC and Cairn India about operatorship status in the Block RJ-ON-90/1. ONGC is the licensee of the block and Cairn India Limited is the Operator.

(c) and (d) As per available information, Vedanta Resources does not have experience in exploration and production of oil.

National Family Benefit Scheme

134. SHRI N.K. SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the National Family Benefit Scheme (NFBS) which expires in April, 2011 will be replaced or extended by a similar arrangement;
- (b) the number of beneficiaries who availed of the benefits under the NFBS since its inception;
- (c) the number of pending complaints relating to non-payment of benefits under the NFBS; and
- (d) the steps taken by Government to address these grievances?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) There is no proposal for termination of National Family Benefit Scheme (NFBS) which is an ongoing scheme.